NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

15. IA/2560/2021 IA/2946/2021 IA/136/2022
IA/1106/2022 C.P. (IB)/956(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **19.01.2023.**

NAME OF THE PARTIES: LOKVIKAS DAIRY PRIVATE LIMITED & Ors
Vs.
VAISHNO DEVI FOOD PRODUCTS PRIVATE LIMITED & Ors

SECTION: 9 of IBC 2016

ORDER

Adv. Rohit Gupta i/b Sukanya Bhaumile appearing for the Applicant in IA/2560/2021 & Adv. Karunya Raghunath appearing for the Applicant in IA/1106/2022 and Mr. Chetan Kapadia a/w Mr. Kunal Chheda a/w Ms. Meghna Lakhyani i/b Narayani Associates for the RP/Applicant in IA/2946/2021. Heard. **Reserved for order.**

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/